

Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 18.03.2024 TO 22.03.2024

<u>S. No.</u>	<u>APPEAL NO.</u>	<u>FINAL ORDER NO/MISC ORDER NO</u>	<u>DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT/MEMBERS</u>	<u>DATE ON WHICH ORDER SENT FOR DISPATCH</u>
		FINAL ORDER NO.		
1.	C/51071 to C/51489/2021,	F.O/54541-54959/2024	13.03.2024	19.03.2024
2.	C/51493 to C/51547/2021,	F.O/54960-55014/2024	13.03.2024	18.03.2024
3.	C/51550 to C/51620/2021,	F.O/55015-55085/2024	13.03.2024	18.03.2024
4.	C/51622 to C/51642/2021	F.O/55086-55106/2024	13.03.2024	18.03.2024
5.	C/51537/2022	F.O/55122/2024	13.03.2024	18.03.2024
6.	C/51111/2020, C/50821/2020, C/50820/2020,	F.O/55124-55126/2024	13.03.2024	18.03.2024
7.	C/52259/2022	F.O/55131/2024	13.03.2024	18.03.2024
8.	C/50184/2021	F.O/55343/2024	15.03.2024	19.03.2024
9.	C/51121/2020, C/50671/2021, C/51122/2020, C/50858/2021	F.O/55357-55360/2024	20.03.2024	21.03.2024
10.	C/50999/2020	F.O/55364/2024	20.03.2024	21.03.2024
11.	C/50546 to C/50603/2021, C/51565-51582/2022	F.O/55365-55440/2024	20.03.2024	21.03.2024
		MISC ORDER		
1.	C/51748/2023	M.O/50165-50166/2024	19.03.2024	19.03.2024
2.	C/4/2011, C/3/2011	M.O/50167-50168/2024	20.03.2024	21.03.2024

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04/04/24

DEPUTY/ASSISTANT REGISTRAR

Upload in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large thus all the interested parties and other information seekers under R.T.I. Act may download there orders from CESTAT website.